

*Vide* Circular No Z 15025/46/2019/DIR/CGHS dated 25th June 2019, Nodal Officers designated by CGHS require to carry out surprise/random check of empanelled hospitals and diagnostic centres to ensure their compliance to the terms and conditions of empanelment and to examine the complaints against the hospitals and diagnostic centres.

#### **Rising cases of violence against medical fraternity**

1851. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there are rising incidents of violence against medical fraternity in the country;

(b) if so, the measures proposed to be taken by Government to prevent violence against doctors and paramedical staff;

(c) how many incidents of violence have been reported to the Ministry in the last one year; and

(d) whether Government will consider constituting a committee to suggest some ways to prevent incidents of violence against doctors while on duty?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) Yes, incidents of strike by doctors because of alleged assault on doctors on duty in various parts of the Country have come to the notice of the Government.

As per Constitutional provisions, 'Health' and 'Law & Order' are State subjects. Therefore, the concerned State/UT Government are required to take measures to prevent such incidents under the appropriate legal framework applicable in the respective State/UT. Details of such cases is not maintained centrally.

Government has constituted a Committee to examine various aspects of a uniform legislative framework to prevent assault on clinical establishments and doctors on duty.

#### **Regular scrutiny of Government Hospitals and CHCs**

1852. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any mechanism for regular scrutiny of the functioning of Government hospitals and Community Health Centres (CHCs);